



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No. 2052/2020
M.A. No. 2639/2020**

This the 16th day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Ms. Usha

Aged about 37 years

Recruit Supervisor Grade-II (Female) Group 'C'

Roll No. 12200241

W/o Subodh Kumar

D/o Late Sh. Heera Lal,

R/o - B-11, Gali No. 5,

Kunwar Singh Nagar, Nangloj.

Delhi – 110041

...Applicant

(By Advocate: Shri A.K. Bhakt)

VERSUS

1. Govt. of NCT of Delhi,
Through, its Chief Secretary,
Delhi Secretariat,
IP Estate, New Delhi.
2. Delhi Subordinate Service Selection Board,
Through its Chairman,
FC-18, Institutional Area,
Karkardooma, Delhi – 110092
3. The Director,
Department of Women and Child Development,
Govt. of NCT of Delhi
5th Floor, ISBT Building
Kashmere Gate, Delhi - 110006

(By Advocate: Shri Amit Yadav for Ms. Esha Mazumdar)



ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (J):

Present Shri A.K. Bhakt, learned counsel for the applicant and Shri Amit Yadav for Ms. Esha Mazumdar, learned Standing counsel for the respondents.

2. In the present Application, the applicant prayed for direction to the respondents to appoint her against the remaining 44 vacancies under reserved SC category on the post of Supervisor Grade – II (Post Code No. 212/14) of Advertisement No. 02/14 dated 12.12.2014 under SC category with all consequential benefits.

3. After arguing the matter for some time, learned counsel for the applicant seeks permission to withdraw the OA with liberty in accordance with law. Permission is granted. OA stands dismissed as withdrawn with liberty in accordance with law. Pending MA also stands dismissed. No order as to costs.

(R.N. Singh)
Member (J)

/ravi/akshaya/

(A.K. Bishnoi)
Member (A)